

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2930
ANSWERED ON:20.03.2007
REVISION OF RESETTLEMENT BENEFICIARY ORIENT TRIBAL SCHEME
Khandelwal Shri Vijay Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received a proposal from the Government of Madhya Pradesh regarding the revision of already determined rates of resettlement under the 'Beneficiary Orient Tribal Development Scheme';
- (b) if so, the action being taken by the Government in this regard; and
- (c) the time by which the said proposal is likely to be approved and the rates likely to be revised?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a): As per the information received from the Ministry of Environment & Forests, proposals for revision of norms relating to village relocation/rehabilitation from Protected Areas have been received from some States including Madhya Pradesh.
- (b) & (c): Action has been taken for developing a model involuntary village relocation/ rehabilitation package through a professional agency.